

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2007/11874 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th 18 December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.XII-2/2024/13315/E, dtd. 13.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 14.12.2024 till the morning of 17.12.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2007/11875 /A, dated , 18-12-24

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

